

water blocks where ONGC holds Petroleum Exploration Licenses (PELs) granted on nomination basis.

**Steps to check under Weight LPG Supply to consumers**

3041. PROF. M.M. AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Oil Companies had instructed to LPG distributors to ensure that delivery man carry with him a spring balance, so as, to check under weight LPG supply to the consumers;

(b) whether this instructions being complied with;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether Government propose to provide complaint cards to the delivery man and action taken on the complaints by the customers within a fortnight; and

(e) whether Government propose to issue directives to the LPG distributors in the country particularly in metro cities to replace the under weight cylinders immediately?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) The LPG distributors are under instructions to check the correct weight of cylinders before the delivery to the customers.

(d) All the distributors are having complaints and suggestions register at the showroom for the customers to lodge complaints, if any, and these are attended to by the distributors/oil company officers during their periodic visit to the distributorships.

(e) All LPG distributors of Public Sector Oil Marketing Companies are under instructions to replace the under weight cylinders free of cost immediately if the same is supplied by mistake or other wise.

**Persons registered for LPG connections in Bihar**

† 3042. SHRIMATI KUM KUM RAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of people registered for LPG connections in Bihar, together with the district- wise details thereof;

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† Original notice of the Question was received in Hindi.